

08.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 30  
HON'BLE MR. JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[cmnandansingh.dhc@gov.in](mailto:cmnandansingh.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
72	W.P.(CRL)-3258/2023	RAMDEV SHARMA & ANR. V/s STATE (NCT OF DELHI) AND ANR.	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA(KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-659/2023)	

HIGH COURT OF DELHI  
 08.04.2025.

REGISTRAR (LISTING)

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